

Annexure – 7

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	No.	Department	Area	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Municipal Corporation of Greater Mumbai	Mumbai	NA	20.06.2019	3,10,835	3,10,835	N form no.31008 of 31.01.2012	Nil	Nil	No	Nil	Nil	Nil	Nil	-	Octroi dues
2	Commissioner of customs, NS II JNCH NHAVA SHEVA	Chhatisgarh	NA	24.04.2019	24,36,59,621	24,36,59,621	Obligation under EPCG LIC								-	11 EPCG License Obligation, Export Obligation need to explore from bank
3	VAT Deptt. Roorki Uttarakhand	Uttarakhand	NA	26.09.2021	6,71,02,277	6,71,02,277							-			TIN 05006581960 Demand Letter, Not under from 8
4	Assistant Commissioner , CGST Division-V, Noida	Noida	NA	30.08.2022	10,09,86,882	10,09,86,882	Tax deamnd upon non fulfillment of Export obligation			No	NA		-			ST-50488441/+ Penalty - Rs. 50488441/- and Penalty -Rs. 10000/- . Claim form yet not submitted
5	Employees Provident Fund Organisation	Vyomprastha, GMS Road, Dehradun-248001		07.12.2022	1,11,99,242	1,11,99,242										Interst & penalty subject to Government Dues
6	Employees Provident Fund Organisation	Noida		30.12.2023	97,615	97,615										- do -
7	Noida Special Economic Zoze	Noida		13.01.2023	76,71,504	37,06,226								39,65,278		Rs. 3331945/- towards CIRP and interest of Rs. 633333/- towards interest is not considered as charged during CIRP period
8	Commissioner of customs, ICD.TKD.Delhi	New Delhi		17.01.2023	24,97,89,858	24,97,89,858										
	TOTAL				68,08,17,834	67,68,52,556	-	-	-	-	-	-	-	39,65,278	-	

DATE 28.02.2024
PLACE DELHIASHOK KUMAR GUPTA
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.
IBBI/IPA-003/IP-N00010/2016-2017/10072